

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
09-08-2024 AT 10:30 AM**

**CP (IB) No. 223/123/HDB/2023
AND
IA (IBC) 1620, 1619 & 1621/2024 in CP (IB) No. 223/123/HDB/2023
u/s. 123 of IBC, 2016**

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

Ch. Ravindra Babu in Chadalvada Infratech Ltd.

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned counsel Mr DA Suryanarayana, for Financial Creditor present physically.

IA (IBC) 1620/2024

Mr Maligi Madhusudhan Reddy, Bankruptcy Trustee present through Video Conference.

This being an application to take 1st progress report on record. The same is taken on record.

Accordingly, **this application is allowed and disposed of.**

IA (IBC) 1619/2024

Mr Maligi Madhusudhan Reddy, Bankruptcy Trustee present through Video Conference.

This being an application to take preliminary report on record. The same is taken on record.

Accordingly, **this application is allowed and disposed of.**

IA (IBC) 1621/2024

Let the final report be filed by the Bankruptcy Trustee, in order to take a decision in this application. Call on 09.09.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)